



\$~42 to 46 & 64, 65 & 91 to 93

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3902/2021 & CM APPL. 11724/2021 (*stay*)

SEETU KOHLI CONCEPTS PVT LTD AND ORS Petitioners

Through: Mr. V. Lakshmikumaran with
Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,
Mr. Anurag Kapur, Mr. Yogendra Aldak,
Mr. Kunal Kapoor and Mr. Agrim Arora,
Advocates

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Ravi Prakash, Central
Government Standing Counsel with Mr. Akshat
Maheshwari, Advocate for Union of India.
Mr. Shashank Bajpai, Senior Panel Counsel for
Union of India.

+ W.P.(C) 6811/2021 & CM APPL. 21465/2021 (*Interim directions*)

CHAALAK SHAKTI & ORS. Petitioners

Through: None.

versus

GOVT OF NCT OF DELHI & ORS. Respondents

Through: Mr. T.P. Singh, Senior Central
Government Counsel for Respondent No.2 / Union
of India.

+ W.P.(C) 6850/2021

M/S C-NET COMMUNICATIONS (INDIA) PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran with
Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,
Mr. Anurag Kapur, Mr. Yogendra Aldak,
Mr. Kunal Kapoor and Mr. Agrim Arora,
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Gogna, Central Government Standing Counsel with Mr. Vaibhav Anand, Advocate for Respondent No.1.

Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for Respondent No.2.

+ W.P.(C) 6851/2021

M/S CATVISION LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain, Mr. Anurag Kapur, Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Agrim Arora, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rakesh Kumar, Central Government Standing Counsel for Respondent No.1.

Mr. Aditya Singla, Senior Standing Counsel with Mr. Achin Sondhi, Advocate for Respondent No.2.

Mr. Satish Kumar, Senior Government Standing Counsel with Ms. Chaitali, Advocate for Respondent No.3.

+ W.P.(C) 6871/2021 & CM APPL. 21748/2021 (*stay*)

M/S SUMINOE TEIJIN TECHNO KRISHNA INDIA PVT LTD & ORS.

..... Petitioners

Through: Mr. V. Lakshmikumaran with Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,

W.P.(C) 3902/2021 & connected matters

Page 2 of 5



Mr. Anurag Kapur, Mr. Yogendra Aldak,
Mr. Kunal Kapoor and Mr. Agrim Arora,
Advocates

versus

UNION OF INDIA & ANR. Respondents
Through: None.

+ W.P.(C) 6821/2021 & CM APPL. 21478/2021 (*stay*)

M/S SWATCH GROUP (INDIA) PVT LTD Petitioner
Through: Mr. V. Lakshmikumaran with
Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,
Mr. Anurag Kapur, Mr. Yogendra Aldak,
Mr. Kunal Kapoor and Mr. Agrim Arora,
Advocates

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Aditya Singla, Senior Standing
Counsel with Mr. Achin Sondhi, Advocate for
Respondents No.2 and 5.
Mr. Satish Kumar, Senior Government Standing
Counsel with Ms. Chaitali, Advocate for
Respondent No.3.

+ W.P.(C) 6842/2021

MARUTI SUZUKI INDIA LIMITED Petitioner
Through: Mr. V. Lakshmikumaran with
Ms. Charanya Lakshmikumaran, Mr. Rachit Jain,
Mr. Anurag Kapur, Mr. Yogendra Aldak,
Mr. Kunal Kapoor and Mr. Agrim Arora,
Advocates



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, Central Government Standing Counsel with Mr. Adarsh Kumar Gupta, Advocate for Respondent No.1.

Mr. Satish Kumar, Senior Government Standing Counsel with Ms. Chaitali, Advocate for Respondents No.2 to 5.

+ CUSAA 4/2021 & CM APPLs. 5519/2021 (*stay*) & 5521/2021 (*delay of 476 days*)

COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT) TUGHLAKABAD, DELHI

..... Appellant

Through: Ms. K. Enatoli Sema & Ms. Chubalemla Chang, Advocates

versus

M/S ROYAL CONNEXIONS PVT LTD

..... Respondent

Through: None.

+ CUSAA 15/2021 & CM APPLs. 10496/2021 (*stay*) & 10498/2021 (*delay of 476 days*)

COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT) TUGHLAKABAD, DELHI

..... Appellant

Through: Ms. K. Enatoli Sema & Ms. Chubalemla Chang, Advocates

versus

SUDHIR GULATI

..... Respondent

Through: Mr. Bharat Bhushan with Ms. Nidhi Gupta, Advocates



+ W.P.(C) 8779/2021 & CM APPL. 27337/2021 (*stay*)

SUDHIR GULATI

..... Petitioner

Through: Mr. Bharat Bhushan with Ms. Nidhi
Gupta, Advocates

versus

COMMISSIONER OF CUSTOMS, ICD (EXPORT) & ANR.

..... Respondents

Through: Mr. Harpreet Singh, Senior Standing
Counsel for Respondent No.1.

Mr. Satish Kumar, Senior Standing Counsel for
Respondent No.2.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER
11.10.2021

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Proceedings have been conducted through video conferencing.

List on 14.12.2021.

CHIEF JUSTICE

JYOTI SINGH, J

OCTOBER 11, 2021/kks

W.P.(C) 3902/2021 & connected matters

Page 5 of 5